

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE**

Original Application No. 23 of 2024 (SZ)

IN THE MATTER OF:

Tribunal on its motion, SUO MOTU based on the news item in The Indian Express, Date 03-11-2023 titled "Tamil Nadu activities Allegedly, drinking water supplied from Madambakkam Lake In Tambaram contaminated with sewage, the civic body disagrees"

Vs

Tamil Nadu Pollution Control Board,
Through its Member Secretary
Chennai and Ors

... Respondents

REPORT FILED BY THE 3rd RESPONDENT

I, Balachander, son of Srinivasan, Hindu aged about 35 years, Working as Commissioner, Tambaram Corporation, Tambaram, do hereby solemnly affirm and sincerely state as follows: -

1. I am the Commissioner of the Tambaram corporation. The Tambaram Municipality, the 3rd respondent herein, and will conversant with the facts set out hereunder from the connected files.

2. It is submitted that I have perused the orders of this Honourable Tribunal dated 10-06-2025 and submit my report as follows: -

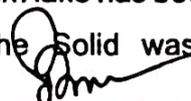
- i) Underground Sewerage Scheme (UGSS) for Sembakkam, Chitlapakkam, and Madambakkam for Rs. 750.00 Crore was announced in the budget 2025- 26 with specific components (350km pipeline, 20 pumping stations, 8 collection stations, 50,472 household connections, and a 26 MLD STP in Madambakkam)
- ii) Detailed Project Report (DPR) for lake development, estimated at Rs. 10.00 Crore, to be executed by the Chennai Metropolitan Development Authority (CMDA), and is currently in the tender stage.


**COMMISSIONER
Tambaram Ci*
Municipal Corporation**

iii) The Layout approval granted by the CMDA for the lands in S. Nos. 723/1,2,3 & 769/1, Madambakkam Village, granted on 23-12-2024, has been returned to the CMDA for the reasons set out in the letter dated 21-04-2025. This project includes components like bund strengthening, pathway arrangement, tree plantation, and beautification. Peripheral Drains of dimensions of 1.80m by 1.90m have not been shown.

A. **Temporary measures till UGSS project is implemented:** Till the completion of the project for the comprehensive UGSS, the respondent herein has proposed a Interception and Diversion project to intercept the waste water that flows into the Madambakkam Lake by the construction of peripheral Channels and collect the flows and divert the same for treatment before discharge. A total of 11 points are leading to the lake that is found to be carrying wastewater. The said 11 points are being led into a total of 5 collection and treatment points (Mini STPs). The said STPs (with capacity of 2 MLD (1 No), .5 MLD (2Nos) and .25 MLD (2 Nos) totaling 5 STPs with total installed capacity of 3.5 MLD will be situated in the collection points itself and will treat the waste water and discharge the same into the natural flow itself. The flow of wastewater at present is estimated to be 2.5 MLD. A DPR in this regard to the estimate of Rs 12.01 Crores for construction and Rs 2.57 Crores for the estimated cost of maintenance for 3 years totaling Rs 14.58 Crores has been prepared for the Interception and Diversion of the said waste water and lead the same to a Sewage Treatment Plants with total installed capacity of 3.5 MLD. The said DPR has been submitted for administrative sanction. The timeline for the completion of the said I & D project is estimated as 6 Months.

B. **Prevention of entry of solid wastes into the Lake:** As the Interception of surface flows is being done by means of the I & D project, the requirement to install Screens for filtering the plastic wastes may not arise on completion of the said project. Further all silt and solid wastes including plastics, wood, floating debris, etc., accumulated in the channels leading to the Lake have been cleared by the Corporation using its workers. Further, the area of the Madambakkam lake has been brought under the daily sweeping schedule of the Solid waste


 COMMISSIONER
 Tambaram City
 Municipal Corporation.

**BEFORE THE NATIONAL
GREEN TRIBUNAL (SZ)
BENCH AT CHENNAI**

O A.No. 23 of 2024 (SZ)

**REPORT FILED BY 3rd
RESPONDENT
DATED 02.07.2025**

**M/S.P.SRINIVAS (828/1994)
R.PURUSHOTHAMAN (263/2011)**

COUNSEL FOR 3rd RESPONDENT.

Cell No. 9940118337